



ORISSA HIGH COURT : CUTTACK

ADVERTISEMENT

NO. 02 DATE: 04.09.2019

The High Court of Orissa, Cuttack invites applications from the eligible Advocates to be designated as Senior Advocates in the prescribed format as per **Form-2 of Appendix-A** of High Court of Orissa (Designation of Senior Advocate) Rules, 2019. The applicant shall append a certificate that he/she has not applied to any other High Court for being designated as a Senior Advocate and that his/her application has not been rejected by the High Court within a period of two years prior to the date of the proposal or application, as the case may be and a declaration to the effect that in case any of the information, if found to be false/inaccurate, his/her candidature shall be deemed to be rejected, even if selected/designated.

The last date for receipt of applications shall be **1st October, 2019**.

By Order

Sd/- C.R. Dash

Registrar (Judicial)

Memo No 10404(2) **Dated 04.09.2019**

Copy forwarded to :

1. The Secretary, The High Court Bar Association, Orissa High Court, Cuttack with reference to their letter no. HCBA/1793/2019 dated 29.08.2019.
2. The Superintendent, Main Computer Section, with a request to upload the Advertisement in the Court's Website.
for information and necessary action.


Registrar (Judicial)